

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-368 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s Brys International Pvt. Ltd. Vs. M/s Dignify Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Ayush Beotra and Mr. Amish Tandon, Advocates for OL		
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	For the Respondent (s)	: None		
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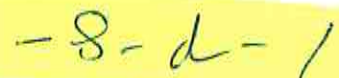
ORDER

Ld. Counsel for the Respondent is unable to present in Court. Mr. Rishi Aggarwal, the representative of the Corporate Debtor is present in Court and therefore prays for an adjournment.

At his request, adjourned to 18th December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)